

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCIVIL APPEAL NO(S). 18767/2017M/S MEKASTER TELEMATICS LTD.
THROUGH ITS MANAGING DIRECTOR

APPELLANT(S)

VERSUS

M.D., PRADESHIYA INDUSTRIAL AND INVESTMENT
CORPORATION OF U.P. & ORS.

RESPONDENT(S)

Date : 01-03-2023 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
HON'BLE MR. JUSTICE PANKAJ MITHALFor Appellant(s) Mr. Rajesh Srivastava, AOR
Mr. Gaurav Verma, Adv.
Mr. Neeraj Dutt Gaur, Adv.For Respondent(s) Mr. Rupesh Kumar, AOR
Ms. Pankhuri Shrivastava, Adv.
Ms. Neelam Sharma, Adv.
Mr. Rajeev Sharma, Adv.
Mr. Atreya G.C., Adv.Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.Mr. Abhay Prakash Sahay, Adv.
Mr. Himanshu Shekhar, AORUPON hearing the counsel, the Court made the following
O R D E R

Learned counsel for the appellant seeks and is granted four weeks time to file affidavit in compliance of order dated 09.02.2023.

It is stated by learned counsel for the respondent no.6 that there is no response from his client.

Therefore, issue fresh notice to respondent no.6, returnable
in four weeks.

(POOJA SHARMA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)